Name of the corporate debtor. Renaissance Corporation Limited - In Equidation  Details of daim received  Details or daim received  Details or daim received  Amount colaimed admitted  Details or daim received  Amount colaimed admitted  Details or daim received  Details or daim received  Amount colaimed admitted  Details or daim received whether lien / Amount covered by lien or attachment emoved? Provident Office  Name of creditor  Name of oreditor  Name of claim admitted  Amount overed by claim and not overed by claim and only mutual admitted  Name of oreditor oreditor  Name of claim admitted  Name of oreditor  Name of claim admitted  Name of claim admitted  Name of claim admitted  Name of claim and oreditor  Name of claim admitted  Name of claim						100000000000000000000000000000000000000										
btor: Renaissance Corporation Limited - In Liquidiation  Date of commencement of liquidiation: 18 October 2022 (order published/received on 21st November 2022)  Details of claim admitted  Details of claim admitted  Amount covered by admitted  Amount covered by anount of claim admitted  Amount of claim admitted  Amount covered by anount of claim admitted  Amount of claim admitted  Amount covered by anount of claim admitted  Amount of claim admitted  Amount covered by admitted  Amount of claim admitted  Amo																
btor: Renaissance Corporation Limited - In Liquidation  Details of claim received  Details of claim received  Details of claim received  Details of claim damitted  Amount covered by lien or attachment pending disposal mount claimed admitted  NA  15.12.2022  163,443  PF dues  NA  NA  Details of claim admitted / In Liquidation  Date of receipt liquidation  Details of claim received on 21st November 2022																
Details of claim received  Details of claim admitted  Amount claimed  Amount claimed  Amount claimed  Amount claim admitted  Details of claim admitted  Details of claim admitted  Amount covered by lien or attachment pending disposal pending disposal  PF dues  NA  NA  NA  NA  Details of claim admitted  Details of claim admitted  Whether lien / attachment removed?  NA  NA  NA  NA  NA  NA  NA  NA  NA  N											163,443	163,443			mployees Provident Office	7
Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)  Details of claim received  Details of claim admitted  Amount covered by lien or attachment admitted  Amount claims pending disposal (yes/No)  Details of claim admitted  Details of claim admitted  Amount covered by admitted  Details of claim admitted  Amount covered by admitted  Whether lien / Amount of contingent claim admitted contingent claim admitted  Amount of contingent claim dues, that may be set off rejected under verification admitted	PF dues not forming part liquidation Estate and not treacted and creditors u/s 53 of IBC,20:			,	,	0.01%	f	N A	NA	PF dues			15.12.2022	NA		
Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)  Details of claim received  Details of claim admitted  Details of claim admitted  Details of claim admitted  Amount covered by lien or attachment attachment pending disposal pending disposal (Yes/No)  Details of claim admitted  Whether lien / Amount covered by ending disposal (Yes/No)  List of stakeholders as on: 21st January,2023  List of stakeholders as on: 21st January,2023  Amount of any mutual Amount of claim of contingent claim dues, that may be set off rejected under verification admitted																
Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)  Details of claim received  Details of claim admitted  Details of claim admitted  Details of claim admitted  Amount covered by lien or attachment pending disposal  Amount claimed  Amount claimed  Amount of claim admitted  Details of claim admitted  Amount covered by pending disposal  Amount covered by pending disposal  Details of claim admitted  Amount covered by pending disposal  Amount covered by amount of any mutual contingent claim dues, that may be set off rejected  Amount of any mutual contingent claim dues, that may be set off rejected  Amount of any mutual contingent claim dues, that may be set off rejected  Amount of any mutual contingent claim dues, that may be set off rejected						001111111111111111111111111111111111111		(Yes/No)								
Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)  List of stakeholders as on: 21st January,2023  List of stakeholders as on: 21st January,2023  Details of claim admitted	Remarks, if any	Amount of claim under verification			Amount of contingent claim	% share in total amount of claims	Amount covered by guarantee		Amount covered by lien or attachment pending disposal	Nature of claim			Date of receipt	Identification No.	Name of creditor	
Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)  List of stakeholders as on: 21st January,2023								m admitted	Details of clair			aim received	Details of cl			
Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)  List of stakeholders as on: 21st January,2023																
	(Amoun		1: 213t January,2023	List of stakeholders as on		22)	d on 21st November 20	ublished/receive	tober 2022 (order p	quidation: 18 Oct	ommencement of li	Date of c	iquidation	e Corporation Limited - In Li	Name of the corporate debtor: Renaissance	-
			7101   1000   7000													53/4